

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2323
TO BE ANSWERED ON 03.12.2019

BENEFICIARIES UNDER PMAY-G

2323. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of applications received from beneficiaries since 2015 under the Pradhan Mantri Awaas Yojana-Gramin, State-wise;
- (b) whether the Government has failed to provide support at par with target;
- (c) if so, the projected/estimated target and achievement therein, State-wise; and
- (d) the details of the plans of the Government to ensure 100 per cent housing for all by 2025?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

a): To achieve the Government's objective of "Housing for All" by 2022, in rural areas, the erstwhile rural housing scheme, Indira Awaas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016. Under PMAY-G, beneficiaries are identified from Socio Economic Caste Census (SECC) 2011 data, based on housing deprivation parameters, exclusion criteria prescribed and after due verification by Gram Sabha and following Appellate process. Accordingly, Gram Panchayat -wise Permanent Wait List (PWL) has been prepared. As on 02.12.2019, the Permanent Wait List (PWL) contains 2.50 crores beneficiaries after the prescribed verification process.

No applications from households are required under this scheme as beneficiaries are identified from the PWL.

b) & c): Under PMAY-G, the target is construction of 2.95 crore pucca houses with basic amenities by the year 2022 in phases. The targets for Phase I (2016-17 to 2018-19) and Phase II (2019-20 to 2021-22) are construction of 1.00 crore and 1.95 crore houses respectively. As on 27.11.2019, a total of 1.36 crore houses have been sanctioned under PMAY-G, out of which 87.55 lakh houses have been completed. State wise targets and achievements of Phase-I and Phase-II is at **Annexure**.

d): PMAY-G aims at "Housing for All" by year 2022 in rural areas. To achieve this objective, Government has taken several initiatives and innovative steps which include:

- Implementation and monitoring of the scheme is through end to end e-Governance model. All activities of implementation of scheme from identification of beneficiaries till completion of houses are done through MIS-AwaasSoft.
- Evidence based monitoring of construction of house through uploading of geo-tagged photographs at each pre-determined stage of house construction through the mobile application- AwaasApp. This has helped in reduction of time in verification of house construction enabling faster release of assistance leading to timely house completion.
- All States / UTs now have a single bank account of PMAY-G at the State/UT level, the State Nodal Account, from where the assistance is transferred directly to beneficiary account through DBT.
- Increasing availability of trained rural mason by implementing 'on the job' Rural Mason Training Programme which has helped in construction of quality houses at a faster pace.
- Assigning each house sanctioned under PMAY-G to a local functionary to improve monitoring and facilitate timely construction of houses.
- Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/ UTs for achieving the set targets.
- Increasing choices available to beneficiaries by providing a menu of design typologies based on climate, topography, cultural and traditional housing practices and vulnerability to disasters.

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.2323 ANSWERED ON 03.12.2019 REGARDING BENEFICIARIES UNDER PRADHAN MANTRI AWAAS YOJANA – GRAMIN

State/UT wise targets allocated and house completions

S. No	State Name	Phase I (2016-17 to 2018-19)		Phase II (2019-20 to 2021-22)
		Targets	Completed	Targets
1	ARUNACHAL PRADESH	11221	92	7500
2	ASSAM	259814	193785	200000
3	BIHAR	1176617	713018	800000
4	CHHATTISGARH	788235	726216	151100
5	GOA	427	25	0
6	GUJARAT	204703	185642	107100
7	HARYANA	21502	14111	0
8	HIMACHAL PRADESH	7385	6670	900
9	JAMMU AND KASHMIR	38772	18423	52500
10	JHARKHAND	528791	475153	322000
11	KERALA	42431	16344	0
12	MADHYA PRADESH	1403593	1327282	830100
13	MAHARASHTRA	449820	361000	289700
14	MANIPUR	9740	8268	8900
15	MEGHALAYA	20745	14354	17200
16	MIZORAM	6600	2254	1500
17	NAGALAND	8481	141	5900
18	ODISHA	992558	858556	565000
19	PUNJAB	14000	13542	10000
20	RAJASTHAN	687091	653137	364000
21	SIKKIM	1079	1030	0
22	TAMIL NADU	327552	200371	200000
23	TRIPURA	24989	24236	28838
24	UTTAR PRADESH	1282616	1254658	178900
25	UTTARAKHAND	15776	12294	0
26	WEST BENGAL	1397474	1340694	830000
27	ANDAMAN AND NICOBAR	972	180	400
28	DADRA AND NAGAR HAVELI	7605	409	0
29	DAMAN AND DIU	15	13	0
30	LAKSHADWEEP	57	3	58
31	PUDUCHERRY	0	0	0
32	ANDHRA PRADESH	123112	46736	47800
33	KARNATAKA	145349	79547	86000
34	TELANGANA	0	0	0
35	LADAKH	-	-	0
	Total	9999122	8548184	5105396

